

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH**

Original Application No.575/2003

This the 07th day of February 2008

HON'BLE MR. M. KANTHAIAH, MEMBER JUDICIAL.

Mrs. Reshma Elahi (MES-439035), aged about 46 years, wife of Shri Farmaan Elahi, resident of 3, Usman Road, Cantonment, Lucknow (presently working as Private Secretary in the office of Chief Engineer, Headquarters central Command, Lucknow).

...Applicant.

By Advocate: Shri R.C. Singh.

Versus.

1. Union of India, through the Secretary, Ministry of Defence, New Delhi.
2. Station Headquarters, Lucknow, through the Administrative Commandant.
3. Assistant Accounts Officer B.S.O., Lucknow, C/O Garrison Engineer (East), Lucknow.

...Respondents.

By Advocate: Shri V.R. Chaube for Shri Sunil Sharma.

Dated: 07.02.2008.

HON'BLE MR M. KANTHAIAH, MEMBER (J)

App: Shri R.C. Singh.

Resp: Shri V.R. Chaube for Shri Sunil Sharma.

Learned counsel for applicant filed M.P.No.350/2008 for dismissal of OA as withdrawn. Notice has already been given to the respondents counsel and he has no objection to it. The OA is dismissed as withdrawn.


**(M. KANTHAIAH)
MEMBER (J)**

07.02.2008

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